

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP No. 153/2016  
OA No. 2590/2014**

New Delhi this the 02<sup>nd</sup> day of August, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Dr. B.K. Sinha, Member (A)**

Raghunath Singh,  
S/o Shri Girdhari Lal,  
Retired Assistant Age about 70 years,  
R/o RZA-76/1, Gali No.1,  
Mahavir Vihar near Dwarka, Sector-1  
Dwarka, New Delhi

- Petitioner/Applicant

(By Advocate: Mr. Nasir Ahmed)

VERSUS

1. Shri Bhanu Pratap Singh,  
The Secretary,  
M/o Health & Family Welfare,  
Govt. of India, Nirman Bhavan,  
New Delhi-110001
  
2. Shri A.K. Singh,  
Under Secretary,  
‘ M/o Health & Family Welfare,  
Govt. of India, Nirman Bhavan,  
New Delhi-110001
  
3. Shri Sanjay Kotharia,  
The Secretary,  
Department of Personnel & Training,  
CS Division, Lok Nayak Bhawan,  
Khan Market, New Delhi-3

- Respondents

(By Advocate: Mr. D.S. Mahendru)

**ORDER (Oral)**

**Mr. V. Ajay Kumar, Member (J):**

When this matter was taken up for hearing, the learned counsel for the respondents, while drawing attention of this Tribunal to the order dated 13.06.2016 (Annexure R/8), submits that they have fully complied with the orders of this Tribunal.

2. In the circumstances and in view of substantial compliance by the respondents, the CP is closed and notices are discharged. However, the petitioner is at liberty to question the order now passed, if he is still aggrieved, in accordance with law. No costs.

**(Dr. B.K. Sinha)  
Member (A)**

**(V. Ajay Kumar)  
Member (J)**

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